## **BENCH-I**

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.(IB) No. 07/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company Under Section		Exclusive Engineers Pvt.Ltd  10 IBC		
110	SHIV	CHANDRA PRASA Advocate	AD Union of India represente of by the Chief Engineer (Nav. Military Engineer Services, Vish	7),
	Ms. Ishani Ser Ms. Poboja Ago	rgupta 2 Or arwal 3 Ce	semices, vish behalf of porposate Applican osiposate Pebtoa	t/ Roojetja
	H20TUH2A 41 66 C. 23M	PRABHAKAR	On behalt of CE(H) Vizay	Anuta 21/01/18

## ORDER

Ld. Counsel for the corporate applicant (corporate debtor) is present. Ld. Counsel appearing on behalf of Union of India (operational creditor) has entered appearance and sought leave of the Tribunal for filing reply. Prayer is granted. Reply, if any, may be filed within 7 days.

List it on 20/02/2018.

Sd

(Jinan K.R.) Member (J)

P-71832, 2814-9